

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).32118/2011

M/S ANSAL PROPERTIES & INFRAS.LTD.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for permission to file synopsis and list of dates, permission to file additional documents and prayer for interim relief and office report)

WITH SLP(C) NO. 245 of 2012

(With prayer for interim relief and office report)

Date: 23/07/2012 This Petition was called on for hearing today.

For Petitioner(s)

Ms. Mukti Chaudhry, Adv.

Mr. Umesh Kumar Khaitan, Adv.

For Respondent(s)

Mr. Sudhir Kulshreshtha, Adv.

Mr. Suraj Singh, Adv.

Mr. Pradeep Misra ,Adv

Mr. Rakesh Uttamchandra Upadhyay ,Adv

UPON hearing counsel the Court made the following

O R D E R

SLP(C) NO. 245 of 2012

Deleted.

SLP(C) No.32118/2011

As last chance, counter affidavit is to be filed before 29.8.2012.

List thereafter before the Hon'ble Court, as per rules, without waiting for counter affidavit and any formal order to that effect from this court.

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| (S.G. SHAH)
| REGISTRAR
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